

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

39. IA 1939/2022 IA 1647/2022 IA 1714/2022 IA 1715/2022  
IN C.P. (IB)/4302(MB)2018

**CORAM:**

**SHRI SHYAM BABU GAUTAM** JUSTICE P. N. DESHMUKH (Retd.)  
**HON'BLE MEMBER (T)** HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022**

**NAME OF THE PARTIES:** IA 1939/2022 Fanendra H Munot Vs.  
Axis Bank

IA 1647/2022 Fanendra Munot Vs.  
M/s. Max Flex & Imaging Systems Ltd

IA 1714/2022 Fanendra Munot Vs.  
Dhanalaxmi Apartments CHSL

IA 1715/2022 Fanendra Munot Vs.  
Hitesh Jobalia

**IN THE MATTER OF**

**Dena Bank**

**V/s**

**M/s. Max Flex & Imaging Systems Ltd.**

**APPEARANCE :**

**FOR THE APPLICANT**

: None present

**FOR THE RESPONDENT**

: None present

**Section: 60(5) 19(2) U/s 7 of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.12.2022** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

15.11.2022

*ANKIT*

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**